GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 601 ANSWERED ON 4TH DECEMBER, 2025

ISSUES AND CHALLENGES IN TELECOM SECTOR

601 DR. SIKANDER KUMAR:

Will the Minister of Communications be pleased to state:

- (a) whether Government focuses on regulation for sustainable digital development;
- (b) if so, the details thereof;
- (c) whether Government has convened any meeting to discuss about the critical regulatory challenges being faced in telecommunication and ICT sectors, and if so, the details thereof; and
- (d) the strategies adopted by Government to strengthen Public Sector Undertakings and empower them to drive India's telecom revolution vision of a resilient, self-reliant telecom sector that ensures connectivity in every corner of the country?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

- (a) & (b) Digital development requires the use of electronic devices and equipment. For sustainable digital development, E-Waste (Management) Rules, 2022 have been notified to manage the e-waste created by electronic devices and equipment. The objective is to manage e-waste in an environmentally sound manner to protect health and environment against any adverse effects, which may result from such e-waste.
- (c) The Government carries out public consultation, including with relevant stakeholders, while formulating rules for eliciting views thereon, as per extant parliamentary procedures.
- (d) Department of Telecommunications (DoT) has taken various steps to strengthen Public Sector Undertakings. Towards this end, BSNL has been granted revival packages. Further, for providing connectivity in every corner of the country, Bharat Sanchar Nigam Limited (BSNL) is the Project Monitoring Agency for Amended BharatNet Program whereas it is the Executing Agency for 4G Saturation Project, which utilizes indigenous 4G telecom stack to build a self-reliant and resilient infrastructure.
